

**GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO.3575
TO BE ANSWERED ON 3.4.2017**

Single window clearance system for mining licence

3575. SHRI K.R. ARJUNAN:

Will the Minister of **MINES** be pleased to state:

- (a) whether it is a fact that Government is considering a web portal for giving single window clearance for prospective licence to application for exploration of mineral blocks;
- (b) if so, the details thereof;
- (c) whether it is also a fact that, as many as 21 mining leases have already been auctioned, so far with a cumulative resource valued around ₹ 94,000 crore; and
- (d) whether Government has already facilitated the auction process extending support from IBM and Geological Survey of India and various PSUs and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)

(a) & (b): At present there is no proposal to develop any web portal for giving single window clearance for prospective licence to application for exploration of mineral blocks.

(c) & (d): So far 21 mineral blocks for mineral concession (Mining Lease/Prospecting Licence-Cum-Mining Lease) have been successfully auctioned in States of Andhra Pradesh, Chhattisgarh, Jharkhand, Karnataka, Odisha, Rajasthan and Madhya Pradesh. In order to facilitate auctioning of mineral concessions, the Government of India through its institutions i.e. Geological Survey of India, Indian Bureau of Mines and Central Public Sector Enterprises such as Mineral Exploration Corporation Limited, SBI Capital Markets Ltd., MECON Ltd. and MSTC Ltd. has provided the assistance to the State Governments which includes identification of mineral blocks, technical inputs for preparation of mineral blocks for auction, Transaction Advisory, Differential Global Positioning System (DGPS) survey and e-auction platform.
